

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

Subject: Promotion of Head Assistants, Senior Assistants & Jr. Assistant in District Judiciary of Kashmir Province.

ORDER

No.: 161 of 2024/Psy

Dated: 07/02/2024

Sanction is hereby accorded to the promotion of the following Head Assistants to the post of Section Officers in the Pay Level-7 (44900-142400), Senior Assistants to the post of Head Assistant in the Pay Level-6B (35600-112800), and Junior Assistants to the post of Senior Assistants in the Pay Level-5 (29200-92300), in District Judiciary of Kashmir Division.:

Section Officer

S. No.	Name and designation of the Promotee Officer	Post to which Promoted	Effective Date of Promotion
1.	Sh. Javeed Ahmed Dar, Head Assistant (Nazir), in the Court of Sub Judge/CJM, Sopore	Section Officer	01.01.2024
2.	Sh. Abdul Hameed Zargar, Head Assistant (Nazir), in the Court of Sub Judge, Pulwama.	Section Officer	01.01.2024

Head Assistant

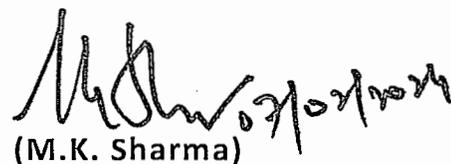
1.	Sh. Hilal Ahmed Teeli, Sr. Assistant (Criminal Clerk), in the Court of PDJ, Ganderbal	Head Assistant	01.01.2024
2.	Sh. Ramesh Kumar Sahni, Sr. Assistant (Civil), in the Court of Addl. Distt. Judge (Bank Cases), Srinagar	Head Assistant	01.01.2024

Senior Assistant

1.	Sh. Mohd Maqsood Bhat, Jr. Assistant (copyist), in the Court of Sub Judge, Bijbehara	Senior Assistant	01.01.2024
2.	Ms. Iqra Gulzar, Jr. Assistant (Civil Clerk), in Court of Special Mobile Magistrate (Sub Judge), Srinagar	Senior Assistant	01.01.2024

Note: Posting orders of the promotees shall be issued separately.

(By Order)


(M.K. Sharma)

Principal Secretary to
Hon'ble the Chief Justice

No.: 225-34/Psy-670 Dated: 07/02/24

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.

3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
.....for information
4. Principal District & Sessions Judge, Baramulla/ Pulwama / Ganderbal/ Srinagar/
Anantnag for information.
5. Addl. Distt. Judge (Bank Cases), Srinagar
6. Sub Judge/CJM, Sopore/Pulwama/Bijbehara for information
7. Special Mobile Magistrate (Sub Judge), Srinagar for information.
8. Chief Librarian, High Court wing, Jammu/Srinagar.
9. In charge, NIC, High Court, Jammu for uploading the aforesaid order on the High
Court website.
10. Order File.


Principal Secretary to
Hon'ble the Chief Justice